

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 107

CP (CAA) No. 6/Chd/Hry/2024
(2nd Motion)

IN THE MATTER OF:

Marvel Tea Pvt. Ltd.

...Transferor Company

And

Marvel Ltd.

...Transferee Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

Sd/-
Court Officer

19.04.2024
Pooja